

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-527

CP No.-46/241/242/ND/2021

IN THE MATTER OF:

Shalini Khurana

.....Applicant

Vs.

JNR Hotels Pvt. Ltd. And Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 10.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Ankur Mahindro, Adv.

For the Respondent : Mr. Anurag Ojha, Mr. Deepak Somani, Advs. for R 1 &
R 3 to R 4

Mr. Karan Aggarwal, Adv. for R 1

ORDER

Due to paucity of time, the matter is listed on **18.09.2024**.

Sd/-

(Dr. SANJEEV RANJAN)